



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - IV SECTION)

MINUTES OF THE NORMS COMMITTEE- IV

MEETING No. NC/4/MEET/Sep/202425/11

DATED: 27/09/2024

Please Note

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Sep/202425/11 dated 27/09/2024 of Norms Committee - IV for the year 2024-25 was held on 27/09/2024 under the Chairmanship of Sh. Rakesh Kumar, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sh. Manoj Kumar Meena, Deputy Director	DGFT(HQ)
2	Sh. Uttam Kumar Jana, FTDO	DGFT(HQ)
3	Sh. Nand Lal, Technical Consultant	DGFT
4	Sh. Shaish Kumar , Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	VIJAYNAGAR BIO-TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM REVIW00002062AM25
RA File Number	262404000008 AM19
Licence No and Date	2610012849/06/09/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	2 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM REVIW00002822AM25
RA File Number	102404000084 AM19
Licence No and Date	1010060094/28/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	3 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005646AM23
RA File Number	10AX04000238 AM23
Licence No and Date	1011001548/10/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	4 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	UNIVERSAL OLEORESINS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00006240AM23
RA File Number	10AX04000260 AM23
Licence No and Date	1011001586/10/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	5 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007318AM23
RA File Number	10AX04000301 AM23
Licence No and Date	1011001687/30/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	6 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007317AM23
RA File Number	10AX04000300 AM23
Licence No and Date	1011001686/30/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	7 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000359AM24
RA File Number	10AX04000031 AM24
Licence No and Date	1011001737/24/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	8 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000424AM24
RA File Number	10AX04000042 AM24
Licence No and Date	1011001746/26/04/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	9 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000582AM24
RA File Number	10AX04000049 AM24
Licence No and Date	1011001755/04/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	10 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000664AM24
RA File Number	10AX04000053 AM24
Licence No and Date	1011001765/08/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	11 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000665AM24
RA File Number	10AX04000054 AM24
Licence No and Date	1011001766/08/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	12 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000766AM24
RA File Number	10AX04000064 AM24
Licence No and Date	1011001791/11/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	13 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PHYTOZYMES BIOTECH
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000882AM24
RA File Number	32AX04000058 AM24
Licence No and Date	3211004884/16/05/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	14 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001052AM24
RA File Number	10AX04000084 AM24
Licence No and Date	1011001827/23/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	15 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	UNIVERSAL OLEORESINS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001242AM24
RA File Number	10AX04000095 AM24
Licence No and Date	1011001847/01/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	16 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002181AM24
RA File Number	10AX04000120 AM24
Licence No and Date	1011001897/23/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	17 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	S.K.FLORESCENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002702AM24
RA File Number	05AX04000744 AM24
Licence No and Date	0511019543/27/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	18 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002885AM24
RA File Number	10AX04000123 AM24
Licence No and Date	1011001907/28/06/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	19 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002883AM24
RA File Number	10AX04000122 AM24
Licence No and Date	1011001906/28/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	20 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00003171AM24
RA File Number	10AX04000127 AM24
Licence No and Date	1011001918/30/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	21 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00003158AM24
RA File Number	10AX04000128 AM24
Licence No and Date	1011001913/30/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	22 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ORIYON NATURAL FLAVOURS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00003743AM24
RA File Number	10AX04000129 AM24
Licence No and Date	1011001921/03/07/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	23 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00004503AM24
RA File Number	10AX04000143 AM24
Licence No and Date	1011001952/19/07/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	24 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00004582AM24
RA File Number	10AX04000147 AM24
Licence No and Date	1011001961/24/07/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	25 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00004766AM24
RA File Number	10AX04000153 AM24
Licence No and Date	1011001970/01/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	26 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	JASPER PHYTOEXTRACTS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00004866AM24
RA File Number	10AX04000159 AM24
Licence No and Date	1011001976/04/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	27 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00004875AM24
RA File Number	10AX04000158 AM24
Licence No and Date	1011001978/04/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	28 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005335AM24
RA File Number	03AX04001844 AM24
Licence No and Date	0311026775/31/08/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	29 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005388AM24
RA File Number	10AX04000178 AM24
Licence No and Date	1011002010/01/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	30 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005608AM24
RA File Number	10AX04000181 AM24
Licence No and Date	1011002014/12/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	31 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005626AM24
RA File Number	10AX04000183 AM24
Licence No and Date	1011002019/13/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	32 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005620AM24
RA File Number	10AX04000182 AM24
Licence No and Date	1011002018/13/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	33 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005774AM24
RA File Number	10AX04000185 AM24
Licence No and Date	1011002030/21/09/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	34 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00005872AM24
RA File Number	10AX04000190 AM24
Licence No and Date	1011002044/26/09/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	35 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00006077AM24
RA File Number	10AX04000193 AM24
Licence No and Date	1011002055/06/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	36 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00006165AM24
RA File Number	10AX04000195 AM24
Licence No and Date	1011002065/11/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	37 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00006243AM24
RA File Number	10AX04000198 AM24
Licence No and Date	1011002071/13/10/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	38 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00006389AM24
RA File Number	10AX04000208 AM24
Licence No and Date	1011002086/20/10/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	39 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ANGEL STARCH & FOOD PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007219AM24
RA File Number	32AX04000508 AM24
Licence No and Date	3211005967/05/12/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	40 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	JASPER PHYTOEXTRACTS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007463AM24
RA File Number	10AX04000254 AM24
Licence No and Date	1011002185/19/12/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	41 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007527AM24
RA File Number	10AX04000253 AM24
Licence No and Date	1011002192/21/12/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	42 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007534AM24
RA File Number	10AX04000252 AM24
Licence No and Date	1011002190/22/12/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	43 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007819AM24
RA File Number	10AX04000264 AM24
Licence No and Date	1011002212/09/01/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	44 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007823AM24
RA File Number	06AX04000302 AM24
Licence No and Date	0611002408/09/01/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	45 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00007867AM24
RA File Number	10AX04000268 AM24
Licence No and Date	1011002215/10/01/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	46 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008113AM24
RA File Number	10AX04000272 AM24
Licence No and Date	1011002232/23/01/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	47 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008118AM24
RA File Number	10AX04000273 AM24
Licence No and Date	1011002234/23/01/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	48 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	JASPER PHYTOEXTRACTS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008211AM24
RA File Number	10AX04000281 AM24
Licence No and Date	1011002248/30/01/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	49 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008263AM24
RA File Number	10AX04000283 AM24
Licence No and Date	1011002256/01/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	50 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008728AM24
RA File Number	10AX04000308 AM24
Licence No and Date	1011002303/23/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	51 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008714AM24
RA File Number	10AX04000303 AM24
Licence No and Date	1011002300/23/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	52 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008807AM24
RA File Number	10AX04000310 AM24
Licence No and Date	1011002313/29/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	53 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008853AM24
RA File Number	10AX04000312 AM24
Licence No and Date	1011002321/01/03/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	54 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008961AM24
RA File Number	10AX04000307 AM24
Licence No and Date	1011002326/07/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	55 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00008967AM24
RA File Number	10AX04000318 AM24
Licence No and Date	1011002325/07/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	56 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009018AM24
RA File Number	10AX04000325 AM24
Licence No and Date	1011002334/11/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	57 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009111AM24
RA File Number	10AX04000324 AM24
Licence No and Date	1011002340/14/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	58 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009153AM24
RA File Number	03AX04005715 AM24
Licence No and Date	0311032233/15/03/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	59 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ORIYON NATURAL FLAVOURS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009221AM24
RA File Number	10AX04000331 AM24
Licence No and Date	1011002350/20/03/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	60 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009242AM24
RA File Number	10AX04000335 AM24
Licence No and Date	1011002355/21/03/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	61 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009289AM24
RA File Number	10AX04000340 AM24
Licence No and Date	1011002360/22/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	62 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ACM NATURAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00009376AM24
RA File Number	10AX04000337 AM24
Licence No and Date	1011002381/28/03/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	63 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000104AM25
RA File Number	10AX04000342 AM24
Licence No and Date	1011002388/05/04/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	64 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000160AM25
RA File Number	10AX04000006 AM25
Licence No and Date	1011002392/09/04/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	65 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000283AM25
RA File Number	10AX04000011 AM25
Licence No and Date	1011002402/17/04/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	66 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000385AM25
RA File Number	10AX04000351 AM24
Licence No and Date	1011002413/23/04/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	67 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000688AM25
RA File Number	10AX04000036 AM25
Licence No and Date	1011002440/13/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	68 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000677AM25
RA File Number	10AX04000038 AM25
Licence No and Date	1011002439/13/05/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	69 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000792AM25
RA File Number	03AX04000780 AM25
Licence No and Date	0311033962/17/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	70 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000793AM25
RA File Number	03AX04000781 AM25
Licence No and Date	0311033963/17/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	71 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	JASPER PHYTOEXTRACTS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000806AM25
RA File Number	10AX04000044 AM25
Licence No and Date	1011002448/20/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	72 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00000992AM25
RA File Number	10AX04000047 AM25
Licence No and Date	1011002463/29/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	73 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001129AM25
RA File Number	10AX04000058 AM25
Licence No and Date	1011002472/05/06/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	74 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001121AM25
RA File Number	10AX04000053 AM25
Licence No and Date	1011002471/05/06/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	75 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001199AM25
RA File Number	10AX04000061 AM25
Licence No and Date	1011002479/10/06/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	76 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	JASPER PHYTOEXTRACTS
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001240AM25
RA File Number	10AX04000063 AM25
Licence No and Date	1011002481/11/06/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	77 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001415AM25
RA File Number	10AX04000067 AM25
Licence No and Date	1011002492/19/06/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	78 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	PRAKSONS EXTRACTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00001671AM25
RA File Number	07AX04000430 AM25
Licence No and Date	0711011691/01/07/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	79 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002231AM25
RA File Number	10AX04000106 AM25
Licence No and Date	1011002563/31/07/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	80 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002256AM25
RA File Number	10AX04000109 AM25
Licence No and Date	1011002565/01/08/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	81 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002303AM25
RA File Number	03AX04002172 AM25
Licence No and Date	0311036081/05/08/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	82 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002348AM25
RA File Number	10AX04000113 AM25
Licence No and Date	1011002576/06/08/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	83 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002803AM25
RA File Number	03AX04002703 AM25
Licence No and Date	0311036822/02/09/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	84 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	SYNTHITE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002907AM25
RA File Number	10AX04000142 AM25
Licence No and Date	1011002630/06/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	85 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002906AM25
RA File Number	10AX04000138 AM25
Licence No and Date	1011002629/06/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	86 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002914AM25
RA File Number	10AX04000140 AM25
Licence No and Date	1011002633/09/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	87 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002936AM25
RA File Number	10AX04000139 AM25
Licence No and Date	1011002635/09/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	88 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	MANE KANCOR INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002937AM25
RA File Number	10AX04000141 AM25
Licence No and Date	1011002636/09/09/2024
Norms Committee Decision:	

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

Case No.	89 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00002938AM25
RA File Number	10AX04000130 AM25
Licence No and Date	1011002637/09/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	90 / NC/4/MEET/Sep/202425/11
Case Status	Case Approved
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00003043AM25
RA File Number	10AX04000149 AM25
Licence No and Date	1011002646/13/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	

Case No.	91 / NC/4/MEET/Sep/202425/11
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Case Status	Case Approved
Party Name	PLANT LIPIDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Sep/ 202425/ 11 and 27/09/2024
HQ File Number	HQRNORM APPLY 00003098AM25
RA File Number	10AX04000151 AM25
Licence No and Date	1011002652/17/09/2024
Norms Committee Decision: The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.	